

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 1049**

**TO BE ANSWERED ON THE 19<sup>TH</sup> DECEMBER, 2018/ AGRAHAYANA 28, 1940  
(SAKA)**

**MISUSE OF AADHAAR CARD AND PAN CARD IN PURCHASING MOBILE  
PHONE**

**1049. SHRI MOTILAL VORA:**

**Will the Minister of HOME AFFAIRS be pleased to state :**

**(a) whether the office of CP, Delhi Police, offices of DCP (EOW) and Outer Delhi have received complaints regarding misuse of Aadhar card and PAN card in purchasing mobile phone and a complaint was also lodged in South Rohini Police Station, Delhi;**

**(b) if so, the details thereof;**

**(c) whether any action has been initiated in this regard so far;**

**(d) if so, the details thereof;**

**(e) whether the complainant has been apprised of the action taken by Delhi Police; and**

**(f) if not, the reasons therefor?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) to (f): Delhi Police has reported that Shri Krishan Gopal Gupta S/o B.K. Gupta had filed a complaint in Police Station South Rohini on 10.08.2018 regarding fraudulent use of his PAN & Aadhaar Card photocopies for purchasing mobile phone on loan by an unknown person. Delhi Police has also informed that on the said complaint, a case vide FIR No. 54/2019 dated 07.02.2019 u/s 420/468/471 IPC has been registered at Police Station South Rohini. Two accused persons were arrested by Delhi Police on 27.03.2019 and 28.03.2019.**

**Delhi Police has further reported that as the earlier report sent by ACP/Rohini and SHO South Rohini was erroneous, a Show Cause Notice for Censure has been confirmed to SHO/South Rohini and Advisory Memo has also been issued to ACP/Sub-Division Rohini for their lapse.**

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